NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-353(ND)2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s R S Polychem V/s. M/s. Chempharm Industries India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. Siddharth Sharma, Advocate

Ms. Shruti Arora, Advocate

For the Respondent (s): Ms. Sushma Singh, Advocate

ORDER

Renotify this case for 25th October, 2017.

(Ina Malhotra) Member (J)